

Haryana based on the principles of distribution decided by the Technical Committee of the BBMB.

Global Data Net Work

4544. SHRI ANNA JOSHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Indian organisations are subscribing to the global data net work of the South Investment Trade and Technology Data Exchange Centre;

(b) if so, the details thereof; and

(c) the financial implications of India by subscribing to the said Global network?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SALMAN KHURSHEED): (a) Yes Sir.

(b) The South Investment Trade and Technology Data Exchange Centre is a G-15 project coordinated by Malaysia. The Federation of Indian Chambers of Commerce and Industry (FICCI) is the National Focal Point for developing the necessary in-house infrastructure to link up with SITTDEC in Malaysia. FICCI has already launched this project in India and has registered 150 Indian users of SITTDEC database as on 31st December, 1993.

(c) India made a voluntary contribution of US Dollars Twenty Five Thousand towards the setting up of SITTDEC. It is proposed to make SITTDEC commercially sustaining by enabling it to accept

subscribers directly from developing country members.

Assistance to Deep Sea Fishing Vessel Owners

[*Translation*]

4545. PROF. UMMAREDDY VENKATESWARLU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the subsidy provided in 1993-94 for the setting up of shrimp processing plants;

(b) whether Marine Products Export Development Authority provides assistance to the primary producers of deep-sea shrimp; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI TARUN GOGOI):

(a) The Ministry of Food Processing Industries and the Marine Products Export Development Authority (MPEDA) provided an amount of Rs. 67.50 lakhs and Rs. 130.29 lakhs respectively as grant-in-aid/subsidy during 1993-94 for setting up/modernisation of fish processing plants including the processing of shrimps.

(b) The Marine Products Export Development Authority has taken several steps to promote production and export of products through deep sea fishing. Assistance is available to all deep sea fishing vessel operators including deep sea fishing vessels exploiting deep sea shrimps.

(c) The details are given in the enclosed *Statement*.

STATEMENT

At present, the Marine Products Export Development Authority (MPEDA) operates the following schemes to promote deep sea fishing:-

(1) *Equity Participation*

MPEDA participates in the share capital of companies for production of value added marine products, deep sea fishing and prawn farming.

(2) *HSD Price Reimbursement Scheme*

Under the scheme, MPEDA reimburses a part of the cost of HSD consumed by deep sea fishing vessels, subject to certain conditions.

(3) *Assistance for Diversified Fishing (Above 20 M. OAL)*

Under this Scheme, MPEDA subsidises the cost of conversion/modification of deep sea fishing vessels (above 20 M OAL) for undertaking diversified fishing.

(4) *Assistance to small mechanised vessels (Below 20 M OAL) (Pilot Scheme)*

To encourage mechanised fishing vessels to operate in deeper waters (50-100M depth) and to undertake multi-day fishing, MPEDA subsidises 30% of the cost of modification work (maximum Rs. 1.50 lakhs per vessel) based on a Pilot scheme.

Hindustan Copper Limited

[*English*]

4546. SHRI RAMDEW RAM: Will the Minister of MINES be pleased to state:

(a) whether the Government propose to convert the outstanding loan of Hindustan Copper Limited into Equity Capital and to provide financial assistance for pollution control schemes of this Corporation;

(b) whether the Government also propose to provide additional finances for increasing the production capacity of mines under this corporation;

(c) if not, the reasons therefor; and

(d) since when the Government are providing capital assistance to this Corporation?

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BAL-RAM SINGH YADAV): (a) to (d). Hindustan Copper Limited (HCL) has proposed the conversion of its entire outstanding loan of Rs. 165.56 crores and interest thereon of Rs. 83.00 crores as on 31.3.93 into equity. It has been decided to keep the proposal of the Company in abeyance. The Company is implementing the pollution control schemes from its own resources. The Government has provided financial assistance of Rs. 1.00 crore during 1992-93 for preparation of Techno Economic Feasibility Report for integrated development of Malanikhand Copper Project (MCP). A provision of Rs. 25.00 crores under Plan schemes has been made in the Budget proposals for 1994-95 for HCL. Due to financial constraints, it has not been possible for Government